

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3839
ANSWERED ON:04.09.2012
NDRF UNIT IN KERALA
Shanavas Shri M. I.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the State of Kerala lacks a permanent State level disaster management facility which adversely affects rescue operations during natural disasters;
- (b) if so, whether the Government proposes to establish a permanent unit of the National Disaster Response Force (NDRF) in Kerala; and
- (c) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (c): As per Section 14 of the Disaster Management Act 2005, the State Government of Kerala has already established State Disaster Management Authority. Further, the State Government has been advised to set up a response force similar to National Disaster Response Force (NDRF) for rescue and relief during disasters. At present the NDRF is deployed in Kerala as and when its deployment is requested by Government of Kerala.